

SHRI CHAMAN LAL GUPTA : Mr Speaker, Sir I submit that Amarnath Yatra is a very sensitive matter and you should draw attention of the Government urging them to take foolproof measures to make this yatra a success. First of all we have to provide transport facilities. Lakhs of people go on the height of 15000 feet. The extremists have announced this time that they would not allow any horse or collie to go there. Therefore, Government have to take some alternative steps urgently. The people have to spend Rs. 12 for a cup of tea. They are not supplied with ration. Many private organisations want to make certain arrangements there. Let the Government allow them to do so, arrange transport facilities for them to enable the pilgrims to get ration and blankets. The people have to pay a sum of Rs.200 per night for a blanket. I request that the Central Government should discuss all these things with the State authorities so that foolproof arrangements could be made.

[*English*]

SHRI P.R. DASMUNSI : Mr. Speaker, Sir, I would like to draw the attention of the Government through you an important matter. There is already an Act and established practice to provide security, accommodation and everything as per protocol to the ex-Prime Ministers. I would like to know from the Government through you, Mr. Speaker, Sir, who always defend the dignity of the House and the dignity of the Members, the fate of the person who had been the Prime Minister twice according to the Oath Register of the Rashtrapati Bhavan, Shri Gulzarilal Nanda. We are fast approaching the Golden Jubilee of the freedom movement. So far as I understand he has not briefed me - Gulzarilal Nanda is not in a good condition. The Government is not taking care to see as to how he is being looked after and how he is being protected. On the day the Confidence Motion was taken up, I gave a personal note to Prime Minister Shri Deve Gowdaji saying that he should immediately take care of this matter. As far as I understand, nothing has been done. I would appeal to you whether the provisions of the Act can be extended so that there is an opportunity and scope to protect even Shri Gulzari Lal Nanda under this umbrella and to see that in the last days of his, he can get this much of comfort for having fought for the freedom and for being the Prime Minister of the country twice, though for a brief period. This is my submission.

MR. SPEAKER : Okay. I think the Government should look into that and do whatever is possible.

[*Translation*]

PROF. PREM SINGH CHANDI UMAJRA (Patiala) : Mr. Speaker, Sir, I want to draw your attention towards a very serious problem of Punjab is in the grip of power

crisis Punjab is affected in the real sense. It is natural as well as man-made. We are sorry to note that there could be deposits in abundance in the country but the coal is not being supplied to Punjab as a result of which our thermal plants in Bhatinda and Ropar are on the verge of closure the crisis of power in Punjab is so serious that offices of Punjab are functioning under the trees. There are no fans, no air conditioners, even tube-wells in the fields are not operating

Sir, it is well known fact that Punjab contributes 60 percent foodgrains in the national pool and now, when Punjab is in the grip of power crisis, power should be supplied from the Central pool. But it is not being done. We, all Members of Punjab, met the Prime Minister. We are grateful to him for taking immediate action in the matter but it did not meet our full requirement, only 5 Railway rakes of coal have been supplied but there is a load of 8 rakes daily. If coal does not reach, thermal plants will be closed. The crisis will become so deep that Punjab will not be in a position to contribute 60 percent foodgrains to the central pool. I may request the hon'ble Minister, through you, that...(*Interruptions*)

[*English*]

MR. SPEAKER : Complete your speech quickly. Every body has to speak.

[*Translation*]

PROF. PREM SINGH CHANDUMAJRA : Sir, I want to say that supply of coal should be on regular basis and recurrence of such crisis should not be there. I want to submit another point and that is regarding Thien Dam. Initial cost of Construction of this dam was Rs.85 crore which has now shot up to Rs.2650 crore. Had the work on thien dam been completed in time, Punjab would not have such faced such a serious crisis. Punjab has to suffer heavy losses away to floods, the crops are destroyed. They do not get water as well as power supply.

SHRI PRABHU DAYAL KATHERIA (Ferozabad) : Mr. Spaker, Sir, I am very sorry to state that I went to see the District Magistrate alongwith people of my constituency on the 27th June, to explain to him the situation being faced by them as a result of rains and floods. After waiting for half hour amout side his residence I told him that area has been flooded, all the houses have collapsed. In spite of this, the District magistrate, Ferozabad informed us after 8 hours that he was not proposed to see us. Then I told him that we shall resort to *Dharma* here itself. Then Shri Mittal, the District Magistrate, come out of his residence. He did not listen to the problem of the people attentively and therefore they were very much perturbed. Then I intervened and said "The people are suffering, their houses have collapsed, crops have been destroyed,